

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-115

IA-4352/2020 IA-4345/2020 CA-182/2020

In

IB-1411(ND)/2018

IN THE MATTER OF:

M/s. AS Technosoft Pvt. Ltd

Vs.

M/s. Indianroots Shopping Ltd.

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 9 IBC Code 2016

Order delivered on 28.10.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:


For the Applicant/OC : -

For the Respondent/CD :

For the Intervener :

ORDER

Due to paucity of time, the matter was not able to be taken up. Hence, the same is adjourned to 02.11.2020 as per the directions of Hon'ble Members.


(Madhu Narula)
Court Officer

Jyoti